

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:894

ANSWERED ON:26.02.2009

SPECIAL SUBSISTENCE ALLOWANCE FOR MENTALLY RETARDED CHILDREN

Ahir Shri Hansraj Gangaram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is contemplating to provide a special subsistence allowance to the parents of mentally retarded children in view of the problems being faced by them in their upbringing;
- (b) if so, the details thereof;
- (c) whether the Government has also received any request to provide such allowance; and
- (d) if so, the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) No Sir.

(b) Does not arise.

(c)& (d) National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation & Multiple Disabilities which is a statutory body under this Ministry has received such requests from time to time. However, the endeavour is to provide services and financial assistance directly to persons with disabilities.